

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

221. IA/460/2022 IA/465/2022 IA/466/2022 IA/2363/2022 IA/1751/2024 IN
C.P. (IB)/2556(MB)2019

IN THE MATTER OF

Raksha Bullion

VS

Royal Refinery Pvt Ltd

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 07.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Since the Court time is over. Hence the case is adjourned to **11.06.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)